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HARYANA VIDHAN SABHA

SIXTEENTH REPORT

OF THE

ESTIMATES COMMITTEE

ON

THE BUDGET ESTIMATES

FOR

1983-84

HEALTH DEPARTMENT

<u>(</u>)

Presented to the House on the

VIDHAN SABHA SECRETARIAT, CHANDIGARH. March, 1984

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COMPOSITION OF THE ESTIMATES COMMITTEE FOR THE YEAR 1983-84

Chairman.

1. Shri Vijayvir Singh

Members

2. Shri Devi Dass

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3. Shri Dhir Pal Singh

3. Shri Inderjit Singh

4. Shri Kitab Singh

6. Shri Neki Ram

7. Shri Phusa Ram

8. Shri Shakrullah Khan

*9. Shri Kabir Ahmed

Secretariat

1. Shri G. L. Batra

2. Shri Ramesh Chander

Under Secretary

Secretary

*Shri Kabir Ahmed M.L.A. was elected to serve on the Estimates Committee for the year 1983-84. But since his election as member of the Haryana Legislative Assembly was set aside by the Punjab and Haryana High Court, his name was notified on 3rd December, 1983 upon the stay order granted by the Supreme Court.

INTRODUCTION

1. I, the Chairman of the Estimates Committee for the year 1983-84 having been authorised by the Committee in this behalf, present this report on the Budget Estimates for the year. 1983-84 in respect of Health Department.

2. A brief summary of recommendations/observations of the Committee is given in Appendix. This summary is not exhaustive and for full recommendations or observations of the Committee reference should be made to the main Report.

3. A brief record of the proceedings of each meeting has been kept separately in the Vidhan Sabha Secretariat

4. The Committee are grateful to the representatives of the Health and other Departments who appeared before them for oral examination.

5. The Committee place on record their high appreciation of the whole hearted cooperation and unstinted assistance given to it by the Secretary, Haryana Vidhan Sabha and his staff.

Chandigarh, the 6th March, 1984. VIJAYVIR SINGH Chairman, Estimates Committee

REPORT

1. The Estimates Committee for the year 1983-84 was elected by the Vidhan Sabha consisting of nine members and notified vide Haryana Vidhan Sabha Secretariat Notification Nos. EC-1/1983-84/29 dated the 28th April-2nd May, 1983 and EC-1/1983-84/51, dated the 3rd December, 1983.

2. Shri Vijayvir Singh, M.L.A. was nominated Chairman of the Committee by the Hon'ble Speaker.

3. The Committee held 42 sittings at Chandigarh and 44 sittings at places other than Chandigarh till the finalisation of the report.

4. The Committee selected the following Departments with a view to scrutinize their Budget Estimates for the year 1983-84.

1. Health

2. P.W.D., B & R.

5. The Committee scrutinised the material relating to the Budget Estimates of the Health Department for the year 1983-84 and orally examined, the representatives of this Department.

6. The Committee could not examine the P.W.D., B&R Department for want of time.

7. The Committee also scrutinised the supplementary Estimates of the Government of Haryana for the year 1983-84, (1st and 2nd Instalments) and examined the representatives of the Finance as well as other Departments concerned with the Demands and submitted their reports thereon to the Vidhan Sabha on 12th September, 1983 and on 13th March, 1984 respectively.

HEALTH DEPARTMENT

Importance of Health Department

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8. The Health Department through its various institutions is responsible for improving the health status of the people to enable them to undertake the task of national development

and reconstruction. Healthy nation is most important factor in ensuring that the people are fit to undertake these development tasks. A weak and sick nation is not in a position to effectively take part in national development and reconstruction. However, the health status of the people determines thinking and planning power of the nation.

Functions and Objectives of the Department.

9.

The main function of the Health Department is to provide comprehensive health and medical care services which include curative, preventive, health promotive and ameliorative services and family welfare services for improving the health status of the people to enable them to undertake the task of national

development and reconstruction. Some of its functions include, provision of medical facilities to the community through the net-work of medical institutions i.e. hospitals, upgraded primary health centres (community health centres), MCH centres and sub-centres to undertake construction of hospital and other medical institution buildings, wherever required; to undertake remedial measures for prevention of malaria, tuberculosis, trachoma, leprosy etc; to initiate and organise environmental sanitation activities including ensuring safe water-supply and to undertake relief operations and preventive measures on special occasions like fairs and festivals, draughts and floods etc; to organise and promote maternal and child health services including immunization facilities; to organise, supervise and promote family welfare services to control population explosion; to initiate appropriate measures for curbing down the menace of food and drug adulteration; to plan and conduct sample field operational studies on health and demographic impact of various health schemes; to develop and implement health education through mass-media and extension activities on various ongoing health programmes/schemes.

The directorate is headed by the Director, Health Services 10.

Organisational set up of the Department.

(General) and Director, Health Services (Hospital & Family Welfare) under the overall supervision of Health Minister and Financial Commissioner & Secretary Health, Haryana. Both the Directors are assisted by Additional Director (US AID), four

Joint Directors viz, for Malaria, Health, Family Welfare and Laboratories, three Deputy Directors viz. Nursing, Mass Media and Moniteering and Evaluation, and 12 Assistant Directors. In addition to these officers there are other junior Technical and ministerial staff. The Senior Administrative Officer of HCS cadre assists the Directors in administrative matters. In addition to above four HCMS II medical officers one each for Malaria, Nutrition, IUD and E.S.I. also assist the Directorate Officers.

The Additional Director (US AID) looks after the implementation of US AID Area Project Schemes in the districts of Bhiwani, Sirsa and Narnaul while the Assistant Director (ESI) looks after the

medical coverage to the factory workers under the E.S.I. Scheme. The Transport Officer looks after the Transport Cell including the Central Transport Workshop functioning at State Headquarter.

At the district level, Chief Medical Officer is overall responsible for all types of medical, health and family welfare care including health administration and proper implementation of programme activities. He also functions as district registrar for registration of births and deaths in his area. He is assisted by Deputy Chief medical officer (Medical) in six districts of Ambala, Karnal, Gurgaon, Rohtak, Hissar and Narnaul, Deputy Chief Medical Officer (Health), District Family Welfare Officer, District T.B. Control Officer, District Malaria Officer and the District School Medical Officer in various programme activities at the district level. All these officers are in HCMS I cadre and are supported by the supporting staff.

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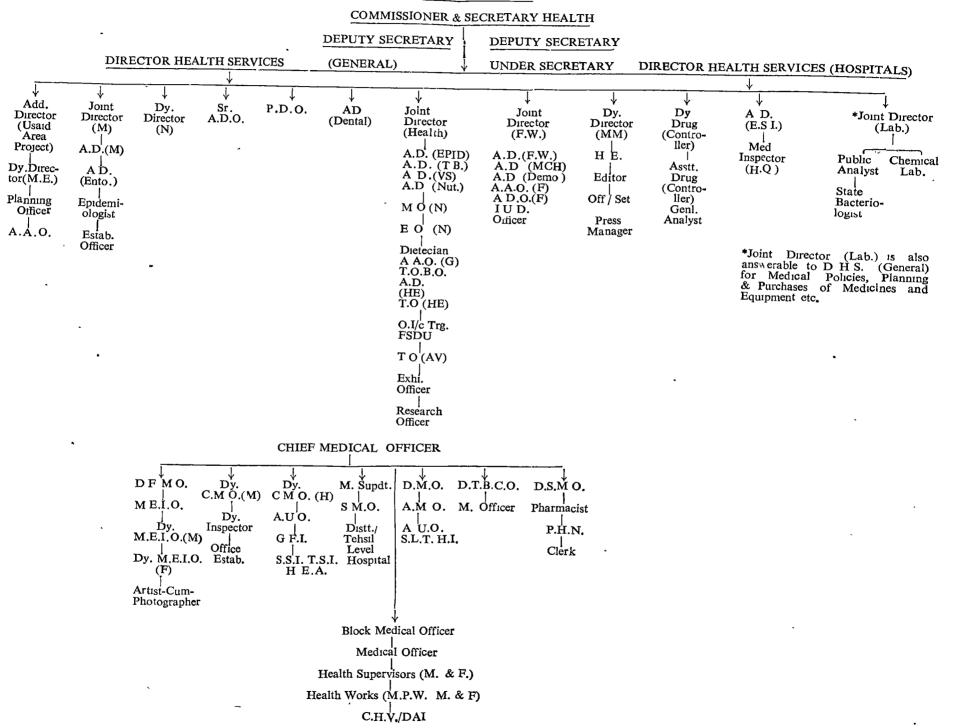
A Drug Inspector and a Food Inspector are posted in the district for implementing the provisions of Food and Drug Adulteration Acts. In addition, some Tehsil Sanitary Inspectors are also vested with food powers under the Food Adulteration Act. Eight districts out of 12 districts have District Nursing Officers for supervising the nursing services in the district. There is one District Public Health Nurse for each district.

In each Block a Block Medical Officer belonging to H.C.M.S.I. cadre is incharge of Primary Health Centre. He is assisted by 2-3-H.C.M.S.II medical Officers. In addition to this he is assisted by Block Extension Educator, a Senior Malaria Inspector, various health personnel and field staff for effective health care delivery system.

The Organizational set-up chart of the Health Department is enclosed.

ORGANISATIONAL CHART OF HEALTH DEPARTMENT, HARYANA

HEALTH MINISTER



11.'A' The budget provision under Head '280-Medical-A-Allopathy" for the year 1983-84 stands at Rs. 15,21,60,710/-Voted and Rs. 5,000/- Charged. Out of this a sum Rs. 11,56,43,710/- and Rs. 5,000/- (Charged) is on Non Plan side, while Rs. 3,65,17,000/- is on the Plan side. The subhead wise details of this amount is given as under :--

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Minor/de	tailed head	Non Plan	Plan
A-Al	lopathy		
A-(i)	Direction and Administration		
	(Voted)	52,97,620	21,87,000
	(Charged)	5,000	,
A-(ii)	Medical Relief	8,15,66,920	2,70,10,000
A-(iv)	Training	5,26,410	14,00,000
A-(v) /	Employees State Insurance Scheme	2,63,37,520	±44 ; 00;000
A-(vi)	Central Govt. Health Scheme		8,00, 0 00
A-(vii)	Other Health Scheme	12,15,240	7,20,000
	Minor Works	7,00,000	
	Total Allopathy (Voted) (Charged)	-11;56.43,710 5,000	3,65,17,000

- Note: Medical College, Rohtak not included as they have separate budget.
 - 'B' The budget provision under head 281 family welfare for year 1983 84 stands at Rs. 7,58,30,100/- on the plan side and under capital head 481 for Rs. 3,57,08,000. The sub head wise details are given as under....

Minor/Sub Head	Amounts 1982-83	1983-84	
A-Direction Administration,			
A(1) State Family Welfare Bureau	14,00,920	1496290	
A(2) District Family Welfare Bureau	34,57,650	4342600	

	- ·	
Minor/Sub Head	Amount 1982-83	1983-84
B(1) Main Centre	1,33.04,270	30226010
B(2) Sub Centre	57,62,500	6181580
C(1) Urban Centre	4,15,350	916200
D 'Maternity Child Health	5,00,000	500000
D(1) Immunisation	5,00,000	500000
D(2) Prophylaxis	3,00,000	300000
E Transport	9,28,000	936000
F Compensation	66,97,800	150 60 000
G(1) Conventional Contraceptive	12,60,000	20,00,000
G(5) Post Partum Centre	23,96,210	2855610
G(10) Establishment of Additional beds	1,60,060	-185780
G(11) Awards	· -	
H Mass Education	6,11,000	~6 11000
1(1) Health F.W. Training Centre Roh	tak 3,60,160	423960
1(2) Training of A N.M.	6,62,240	149 73 60
1(3) Training of Dais.	8, 50,00 0	850000
1(4) Training of Teacher/PHN	, 	484900
K(-) Other Services (USAID)	74,84,850	6962810
Grand Total :	6,08,97,190	75830100
Head 481 Capital Outlay	2,36,50,000	35708000
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"C" The Budget provision under head "282-public Health-Sanitation and Water Supply-A-Public Health and Sanitation" for the year 1983-84 stands at Rs. 9,46,17,600/- (voted only). Out of this voted provision of Rs. 9,46,17,600/-, a sum of Rs. 3,55,05,600 pertains to Non-Plan and the remaining amount of Rs. 5,91,12,000/- pertains to

Plan. The minor/detailed headwise provision is as under :---

Sr. No.	Minor/Sub-head	Non-Plan	Plan
1.A.	Direction and Administration.	21,74,900	<u>میں میں ہوت</u> ے ہیں۔ میں
2.A.	Prevention and Control Diseases	2 68,25,230	5,43,19,000
3.A.	Prevention of Food Adulteration	8,88,530	1,00,000
4.A.	Drugs Control	8,50,210	7,00,000
5.A.	Training	8,77,110	26,00,000
6.A.	Health Statistics and Research	5,67,280	3,00,000
′7.A.	Health Education and publicity	5,20,430	3,00,000
8.A.	Public Health Laboratories	17,80,380	2,15,000
9.A.	Health Transport Workshop	6,39,510	5,78,000
1 0.A.	Sanitation Services	2,82,020	· · · · ·
	Total : Rs.	3,5505,600	5,91,12,000

The Budget estimates have been framed for the department on the basis of revised scales of pay sanctioned for the various categories of staff and the allowance (Dearness Allowance), Compensatory Allowance, House Rent Allowance etc. sanctioned by Government contingencies have also been provided for various offices according to their needs for running day-to-day administration. Various schemes sanctioned by Government are included in the budget estimates. The budget provision for centrally sponsored schemes has been made under the various Plan Schemes, according to the pattern of financial assistance approved by the Government of India for those schemes and also keeping in view the outlay approved by the Planning Department/ Commission for different Pan Schemes in the Five Year Plar/Annual Plans.

12. The Committee during its on the spot study tour within the State received number of verbal complaints from the people that a large number of doctors are practising in the rural areas without licence. The Committee take a serious view and recommend, that surprise, checks should be conducted by the Department to detect such type of un-authorised doctors, and action may be taken; against them. according to law.

13. The Committee recommend that the Department should take concrete and effective steps immediately to see that there is no shortage, of life-saving drugs, in various hospitals of the State and, ther same are readily available.

14. The Committee recommend that the staff appointed in rural areas should be provided with suitable residential accommodation because at present no proper residential arrangements exist for them.

153 During its on-the spot study tour the Committee found that in some of the hospitals there was no air conditioner installed in the operation theatres or if at all there was one, it was not in working order.

The Committee: therefore, recommend that steps should be taken to instal Air conditioners in the hospitals at the appropriate places.

16. There is one post of Medical Officer, Nutrition-in_the.- Health

Medical Off	ice	er	
Nutrition			

Department. He is to assist the Assistant Director Nutrition and the Joint Director (Health) in the matter of launching Nutrition Programme.

--From-the-written-and-oral replies of the representatives of the Department, the Committee observe that the post of Medical Officer Nutritionihas, been lying, vacant since long.

The Committee recommend that this post should, be filled; up_{l^2} immediately and information may be sent to the Committee in due course, so that the work may not suffer in future.

17. During: its: on-the-spot study tour of Sonepat District, the Post of Drug Inspector in Sonepat District to check the: sale of spurious and substandard

drugs... The Committee was constrained to know that such an important post had been lying vacant since long.

The Committee recommend that the post of Drug Inspector should be filled up immediately and information may be sent to the Committee in due: course. The Committee further recommend that such important post wherever lying: vacant should? be filled up without any delay. Ę,

18: During its on-the-spot study tour of the State, the Committee Vacant Posts | noticed that a large number of posts of various categories are lying vacant in various hospitals and Primary Health Centres. The public is facing great difficulty due to the shortage of staff and the Health Department is also experiencing difficulties in making medical service/facilities available to the general public.

The Committee recommend that the vacancies wherever occur must be filled promptly especially in rural areas. The Committee further recommend that the policy of ten percent cut on all categories of posts should not be imposed on Health Department keeping in view the importance of the Department.

> During its on - the - spot study tour of the State, the Committee noticed that at present only one senior Medical Officer is posted in a hospital with hundred bed strength, who is over burdened. This factor adversely affects the quality of attention given by

him to the patients. There is very little individual attention. The Committee feel that one. Senior Medical Officer is not sufficient for a hospital having hundred bed.

The Committee, therefore, recommend that two Senior Medical Officers may be posted in a hundred bedded hospital, so that the work of the hospital may run smoothly.

20 The Committee during its discussion with the Chief Medical Officer, Narnaul, was informed that 77 Class II Posts have been sanctioned for Mohindergarh District District and out of these, 33 posts have been lying vacant for fairly long time.

The Committee is constrained to observe that so many important posts have been lying vacant since-long.

The Committee recommend that steps should be taken to fill up these posts immediately and the Committee be informed in due course.

21. One post of State Drugs Controller was sanctioned for the

Post of State Drugs Controller, Haryana

19.

S.M.O.'s

in Hospitals

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Health Department in the year 1975, since then the work of the State Drugs Controller has been looked after by the Director, Health Services/Additional Director Health Servicesfrom time to time in addition to their own duties. At present the Director, Health Services (Hospitals & Family Welfare), is looking after this work. In view of the fact that the post has not been filled up since its creation in 1975 there is no justification in retaining this post.

The Committee, therefore, recommend that the post of State Drugs Controller should be abolished and the work may be looked after by the Director, Health Services in addition to his own duties.

22. During the inspection of Civil Hospital, Gurgaon, the

Primary Health Centre, Sohna Committee was informed that there is no casualty wing in the P.H. C., Sohna. Sohna Primary Health Centre is situated on the national highway and a large number of stone crushers are located in this area. The persons working

in the stone crushers generally meet with accidents/injuries.

The Committee, therefore, recommend that a casualty wing in the **P.H.C.**, Sohna may be opened at the earliest and Committee be informed in due course.

23. During the course of an on-the-spot study tour of the Civil Inspection of the Civil Hospital, Gurgaon during the committee by some indoor patients that there was no proper arrangements for the supply of medicines to the patients and medicines are generally in short supply.

The Committee takes a serious view and recommend that the Department should take necessary steps for making proper arrangements for the supply of medicines to the patients.

24. The Committee inspected the Civil Hospital, Gurgaon and Cleanliness in Civil Hospital, Gurgaon

The Committee recommend that necessary instructions may be issued to the Hospital authorities to ensure that lavatories, bath rooms and other places are properly cleaned daily and the persons deputed for the purpose should be provided detergents to clean these places.

25. The Estimates Committee under took an on-the-spot study tour within the State to see the working of the Vacant post of Hospitals/Primary Health Centres run by the Health Department. The Committee visited Badli and found that the building of P.H.C., Badli is in dilapidated condition. Badli is a flood affected area and during inspection the Committee was pained to know that the post of Malaria Inspector had been lying vacant since long.

The Committee recommend that a new building for primary Health Centre, Badli should be constructed on emegent basis. The Committee further recommend that a Malaria Inspector should be posted at Primary Health Centre, Badli immediately and information may be sent to the Committee in due course.

26. The Committee know by its experience that in most of the

Discrimination shown in treatment of patients

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General Hospitals/P. H. Cs. in the State, the behaviour of the Doctors towards the Public is not commendable and upto the mark. They give preference to the influential and V.I.P's. They do

not attend the poor patients properly during their medical check up. The Committee is constrained to observe that such callous attitude of the Doctors towards the poor patients does not behave to their job, which require missionery spirit to serve the poor patients suffering from various diseases who can not afford to get medical treatment from the private institutions and medical practitioners. The Committee, therefore, recommend to the Government that necessary instructions may be issued to all the Medical Authorities at the Head Quarters and the Doctors and others working in the General Hospitals/P.H.C's. in the state to attend the patients on the basis of first come first served. They should show proper courtesy and extend polite behaviour to the poor patients.

27. During its spot study tour to see the working of the Health Death of a patient at P.H.C. Radaur. Department a complaint was brought to the notice of the Committee that due to the negligency of the doctors a poor patient died in P.H.C., Radaur on account of Titanes. During its discussion with the doctors at P.H.C., Radaur the Committee asked them to explain their position regarding above referred to complaint. The doctors explained that it was not in their knowledge that such death occurred in the P.H.C. Radaur in the recent past. The Committee was not satisfied with their reply and is of the opinion that the complaint was based on facts.

The Committee, therefore, recommend that a thorough enquiry in this respect should be conducted and the report be sent to the Committee. The Committee further recommend to the Government that instructions be issued to all the Doctors working in the Government Hospitals/P.H.C's. to attend the poor patients with utmost care who require medical treatment on emergent grounds.

28. Large number of accidents occur on 'the G. 'T. 'Road. The -Ambulance Service on G.T Road 'sly injured persons are not given even primary medical aid in time.

This jeopardises the life of injured persons.

The Committee recommend that two Ambulance Vans alongwith doctors and medicines may be made available for 24 hours on the G.T. Road between Ambala and Kundli. As soon as the doctors receive the news about the accident, they can take the ambulance to the place of accident and the injured persons can be given first-aid forthwith or carried to the nearest hospital or P.H.C. for medical treatment.

29. During the course of an on-the-spot study tour of the Civil Ambulance/Jeep Service Hospital, Rewari and discussion with the representatives of the Health Department, the Committee noticed that no Ambulance/Jeep has been

provided to the Hospitals in the State having a capacity of 50 beds.

The Committee is of the opinion that at least one Ambulance/ Jeep may be provided to all the Hospitals in the State having a capacity of 50 beds.

30. During its on-the-spot study tour, the Committee was sur-

Misuse of Ambulance Vans- and Jeeps prised to find out that in most of the General Hospitals and P.H.Cs Ambulance Vans and Jeeps meant for bringing serious patients from far of villages for medical treatment are used by the doctors and their staff for

private purpose. The Committee asked this question to C.M.Os at various places. They gave the same reply that the patients are carried to the Hospitals if they make such requests to the C.M.O's/S M.O's. The Committee feel that generally these Ambulance Vans and Jeeps are being misutilized. The Committee recommend to the Government that some surprise checks must be made and it should be ensured that these vehicles are used strictly for the purpose for which these are provided. Strict action should be taken against the doctors and the staff found guilty of misutilization of such vehicles.

The Committee also feel that the funds provided for the purchase of Ambulance Vans/jeeps are not sufficient and recommend that Government should allocate adequate amount for the purpose. 31. The Committee at the time of discussion with the represen-

Replacement of condemned Vehicles

tatives of the Health Department was informed that in all there are in all 410 vehicles with this Department. The Committe was also informed that out of this number, 186 vehicles have already been condemned and 63 vehicles are likely to be condemned. The

Department have requested the Government to replace those condemned vehicles but the same have not so far been replaced. The Health Department is a very important Department. About 50% of vehicles at the disposal of the Department are out of order. This adversely effects the efficiency of this Department.

The Committee recommend that immediate steps should be taken. to replace the condemned vehicles by new vehicles and the committee be informed accordingly.

The Committee further recommend that all Government vehicles should be insured.

32. By visiting various General Hospitals/P.H.Cs during its on

Repairs of Hospital Buildings

the spot study tour and from its personal knowledge and information, the Committee observe that hospital buildings at several places in the State are in dilapi-These buildings have not been dated condition repaired for many years. The abnormal rains during the year 1983 have damaged these buildings.

at many places The residential quarters for doctors and the staff have also not been repaired for years. Some of the hospital buildings in State need immediate repairs and may collapse at any time, if these are not repaired before the next rainy season.

The Committee, therefore, recommend that immediate steps must be taken to ensure that/the necessary repairs are carried out before the next rainy season? The repair work is carried out by the Public Works Department (B & R), which is already over burdened.

The Committee recommend that a special cell for repair work may be created in the Health Department in co-ordination with the P.W.D. (B & R). Adequate funds may also be provided to the Health Department to undertake the repair work on war footing. The information about the total number of buildings repaired and number of buildings not repaired may be supplied to the Committee in due course.

33. It has come to the notice of the Committee during the dis-

Building for Directorate

cussion with the departmental representatives that the Department has not its own buildings at the Headquarters and the buildings for the use of the offices have been taken on rent. It has also come to the notice of the Committee that there are four offices of

the Department at the Headquarters in separate buildings. The office of the one Director is located in Sector 7 and the office of the other Director is located in Sector 26. Malaria wing is in Sector 7 and E.S.I. wing is located in Sector 18.

The Committee, therefore, suggest that the Department should take steps to locate the Directorate of the Health Department at one or two places instead of at four places if economical.

34. It is in the knowledge of the Committee that Health Depart-

Workshop of Health Department at Rohtak

ment had constructed a building at Rohtak for its workshop, but the workshop has not so far been shifted to that building. The representatives of the Department informed the Committee that the building constructed by the Health Department for

its woskshop is under the possession of M.D. University, Rohtak. The Administrative Block of the University is functioning in that building.

The Committee take a serious view of this matter and recommend that necessary steps should be taken to get this building vacated from the University and the same should be used for the purpose for which it was basically constructed. Action taken in this behalf be intimated to the Committee at the earliest.

35. The Committee observed during its inspection of the General

Provision of more beds

Hospitals. Ambala that the Hospital of Ambala Cantt, situated on the G.T. Road, was set up in The population of Ambala Cantt. 1s about 1901.

The Committee was surprised to know that the number of 50 beds. beds in the Hospital of Ambala Cantt. which was set up in 1901, has not been increased so far.

The Committee recommend that this Hospital should be upgraded to 100 bedded hospital and the décision taken in the matter be intimated to the Gommittee.

36. The Committee at the time of discussion with the CMO

Sale of iodine salt in Ambala \ District

Ambala found that restriction has been imposed on the sale of iodine salt in Ambala District, whereas there is no such restriction in the adjoining district of Kurukshetra. The Committee was informed that iddine salt is also used in medicines and people purchase this salt from Kurukshetra.

1.50 lacs. At present this hospital is provided with -

The Committee recommend that Government should re-consider the matter and the restriction imposed on the sale of iodine salt in Ambala District be removed.

37. The Committee noticed during its on the spot study tour that most of the hospitals have not been provided with Generating sets Generators. The Generators have been provided in some hospitals and these too generally remain out of order. The Committee discussed this matter with the representatives of the Health Department and felt that due to frequent failure of electricity the generators should be provided in all the hospitals.

The C_0 mmittee recommend to the Government to take steps to formulate a phased programme to provide generator in every hospital in the State and the Committee be informed about the action taken in . the matter.

38. At the time of inspection of X-Ray Plant in General Hospital Ambala, the representatives of Health Department informed the Committee that the patients having income upto Rs. 300/- per month are provided free X Ray facilities. The Committee feel that the income limit of Rs. 300/- is very low.

The Committee recommend that the income limit of Rs. 300/- per month for free X-Ray facility be raised to Rs. 700/- per month.

39. After discussions with the Health authorities at various places

Funds allocated to P.H.Cs for Purchase of medicines during the spot-study-tour, the Committee was surprised to note that petty amounts of money, have been allocated to S.M.O./M.O. of all the P.H.Cs in the State each covering about one lac population. The amount of 2000/- so allocated to each P.H.C. for purchase of medicines is too small.

The Committee takes a serious view of it and opine that sufficient amount be allocated in the Budget for future allocation to each P.H.Cs for purchase of Medicines.

The Committee recommend that the policy of the Government for allocation of funds at present rate should be revised and the amount be allocated at the rate of Rs. 5000/- instead of Rs. 2000/- for the purchase of medicines for each primary health centre. The Committee be intimated within one month after presentation of its report. 40. The Committee at the time of discussion with the representatives of the Health Department was informed that a limit of Rs. 2000/- has been fixed for the purchase of medicines for a subsidiary health centre. The Committee feel that the limit of Rs. 2000/- is inadequate The Committee recommend that the limit of Rs. 2000/- be raised to Rs 5000/- so that maximum number of patients may get free medicines.

41. During discussion with the representatives of the Department the Committee was informed that no consideration of Yoga exercises for eye care has been given by the Department as no research work has been done on this side.

The Committee feel that yoga exercises are also useful for eye care. The Committee, therefore, suggest that a Yoga exercise cell for eye care may be opened in the State and wide publicity may be given to these exercises.

42. During discussion with the representatives of Health Department the Committee was informed that there is no eye Bank at Rohtak or at any other place in the State. The Committee feel that Eye Bank can be very useful for the people.

The Committee recommend that an eye bank should be started in the Medical College, Rohtak.

43. From the written and oral replies of the representatives of the Department the Committee noticed that many old cases of misappropriation, embezzlement and appropriation/ theft are pending with the Department.

thett.etc. The Committee recommend that all old cases of misappropriation embezzlement and theft should be settled at the earliest.

44. The Department stated in their written reply that there is

Vigilance Cell

no vigilance cell in the Health Department to investigate matters pertaining to mis-appropriation, defalcations and complaints received from the public.

The Health Department is a very large and important Department and it should have its own cell.

The Committee, therefore, recommend that there should be special vilgilance cell in the Health Department.

45. The Department stated in their written reply that the number venereal Disease of outdoor patients suffering from V.D. during 1979 was 3234. In 1982 the number of such outdoor patients rose to 8348. It means that during the last three years number of patients has almost doubled. The representatives of the Department also informed the Committee that no survey has been conducted for this disease,

The Committee feel that number of cases suffering from V.D. is increasing rapidly and recommend that the Department should conduct survey regarding V.D. in the State, specially in the, Industrial towns.

46. The Committee was informed by the Departmental represen-Financial powers to S.M. Officers powers have been delegated to the S.M. Officers who are posted in Hospitals with 50 bed strength. But no such hospitals, where the capacity of beds is less than 50.

The Committee recommend that some financial powers should be delegated to all the S.M. Officers without imposing any conditions of beds in the Hospitals.

47. The Committee places on record its appreciation about the Observation of the Committee (Hospital) (Dr. Ghanshiam Sharma) for the help rendered by him to the Committee at the time of discussion and on the spot study tour. The Committee found that he is most able, capable, intelligent Officer and a good administrator. Such an officer 15 not only an asset to the Department but also to the State.

APPENDIX I

Summary of Recommendations/Observations of the Estimates Committee (1982-83)

Sr. No.	Page	, Paragraph No.	Recommendations/Observations
1	2	3,	4
,	•		HEALTH DEPARTMENT (1983-84)
1.		12	The Committee take a serious view and recom- mend that surprise checks should be conducted by
、•		۲.	the Department to detect such type of unauthorised doctors and action may be taken against them according to law.
2		13	The Committee recommend that the De partment should take concrete and effective steps immediately to see that there is no shortage
-			of life saving drugs in various hospitals of the State and the same are readily available.
3'.	·	14	The Committee recommends that the staf appointed in rural areas should be provided wit suitable residential accommodation because a
-	, -	,	present no proper residential arrangements exists for them.
4		15	The Committe, therefore, recommend that steps should be taken to instal Air Conditioners in the hospitals at the appropriate places.
5.	- 1	16	The Committee recommend that this possible should be filled up immediately and informatio may be sent to the Committee in due course, s that the work may not suffer in future.
6. ,		17	The Committee recommend that the post of Drug Inspector should be filled up immediatel and information may be sent to the Committee in due course. The Committee further recom- mend that such important post wherever lyin vacant should be filled up without any delay.
7.	_ ′ _	18	The Committee recommend that the vaca ncies wherever occur must be filled prompti
	r	-	especially in rural areas. The Committee further recommend that the policy of ten per cent cu on all categories of posts should not be impose
•		:	on Health Department keeping in view the importance of Department.

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8	19	The Committee, therefore, recommended that two Senior Medical Officers may be pos- in a hundred bedded hospital, so that the way of the hospital may run smoothly,
9. '	20	The Committee is constrained to obse that so many important posts have been ly vacant since long.
,		The Committee recommond that st should be taken to fill up these posts imme ately and the Committee be informed in course.
10.	21	The Committee therefore, recommendation that the post of State Drugs Controller should be abolished and the work may be lool after by the Director, Health Services in additionation to his own duties.
11.	22	The Committee therefore, recommend t a casualty wing in the P.H.C., Sohna may opened at the earliest and Committee be inform in due course.
12.	23	The Committee takes a serious view a recommend that the Department should t necessary steps for making proper arrangeme for the supply of medicines to the patients
13.	24	The Committee recommend that necess instructions may be issued to the Hosp authorities to ensure that lavatories, bath roc and other places are properly cleaned daily a the persons deputed for the purpose should provided detergents to clean these places.
14	25	The Committee recommend that a building for Primary Health Centre, Badli sho be constructed on emergent basis. The Co mittee, further recommend that a Malaria Insy tor should be posted at Primary Health Cen Badli immediately and information may be ser the Committee in due course.
15.	26	The Committee, therefore, recommend to Government that necessary instructions may issued to all the Medical Authorities at the H quarters and the Doctors and others working

2 3 ٨ the General Hospitals/PHC's in the State to attend the patients on the basis of first come first served. They should show proper courtesy and extend polite behaviour to the poor patients. 27 The Committee, therefore, recommend that a thorough enquiry in this respect should be conducted and the report be sent to the Committee. The Committee further recommend to the Government that instructions he issued to all the Doctors working in the Government Hospitals/P H.C's to attend the poor patients with utmost care who require medical treatment on emergent grounds 28 The Committee recommend that two Ambulance Vans alongwith doctors and medicines may be made available for 24 hours on the G.T. Road between Ambala and Kundli. As soon as the doctors receive the news about the accident, they can take the ambulance to the place of accident and the injured persons can be given first-aid forthwith or carried to the nearest hospital or **PHC** for medical treatment. The Committee is of the opinion that at 29 least one Ambulance/jeep may be provided to all the Hospitals in the State having a capacity of 50 beds. The Committee also feel that the funds 30 provided for the purchase of Ambulances Vans/ jeeps are not sufficient and recommend that Government should allocate adequate amount for the purpose.

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The Committee recommend that immediate steps should be taken to replace the condemned Vehicles by new vehicles and the Committee be informed accordingly.

The Committee further recommend that all Government vehicles should be insured.

The Committee, therefore, recommend that immediate steps must be taken to ensure that the necessary repairs are carried out before the next rainy season. The repair work is carried out by the Public Works Department (B&R) which is already over burdened.

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The Committee recommend that a special cell for repair work may be created in the Health Department in co-ordination with the P W.D. (B&R). Adequate funds may also be provided to the Health Department to undertake the

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repair work on war footing The information about the total number of buildings repaired and number of buildings not repaired may be supplied to the Committee in due course.

The Committee, therefore, suggest that the Department should take steps to locate the Directorate of the Health Department at one or two places instead of at four places, if economical.

The Committee take a serious view of this matter and recommend that necessary steps, should be 'taken to get this building vacated from the University and the same should be used for the purpose for which it was basically constructed. Action taken in this behalf be intimated to the Committee at the earliest.

The Committee recommend that this Hospital should be up-graded to 100 bedded hospital and the decission taken in the matter be intimated to the Committee.

The Committee recommend that Government should re-consider the matter and the restriction imposed on the sale of iodine salt in Ambala District be removed.

The Committee recommend to the Government to take steps to formulate a phased programme to provide generator in every hospital in the State and the Committee be informed about the action taken in the matter.

The Committee recommend that the income limit of Rs. 300/- per month for free X-Ray facility be raised to Rs. 700/- per month.

The Committee recommend that the policy of the Government for allocation of Funds at present rate should be revised and the amount be allocated at the rate of Rs. 5000/- instead of Rs 2000/- for the purchase of medicines for each primarý health centre. The Committee be

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· `		intimated within one month after presentation of its report.
29.	40	The Committee recommed that the limit of Rs. 2000/- be raised to Rs. 5000/- so that maximum number of patients may get free medicines.
30.	41	The Committee feel that yoga exercises are also useful for eye care. The Committee, therefore, suggest that a Yoga exercise cell for eye care may be opened in the State and wide publicity may be given to these exercises.
۱ ۲	42	The Committee feel that Eye Bank can be very useful for the people The Committee recommend that an eye- bank should be started in the Medical College, Rohtak.
2	43	The Committee recommend that all old cases of mis-appropriation, embezzlement and theft should be setted at the earliest.
	44	The Committee, therefore, recommend that , there should be special vigilance cell in the Health Department
	45	The Committee feel that number of cases suf- fering from V.D. is increasing rapidly and recommend that the Department should con- duct survey regarding V.D in the State, specially in the Industrial towns.
۵	46	The Committee recommend that some financial powers should be delegated to all the S.M. Officers without imposing any con- ditions of beds in the Hospitals.

APPENDIX II

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X.

Statement showing the outstanding Recommendations of the Committee on the budget Estimates for the year 1979-80, 1981-82 and 1982.83.

Sr. No.	Page	Paragraph of the , Report	Further Recommendations/Observations made by the Committee
1	2	3	4
			EDUCATION DEPARTMENT (1979-80)
1	49	16 \	The Committee would like to know the latest position in the matter.
2	49	18	The Committee reiterate its recommendations/observations in this reagrd and further recommend that a teacher who is getting house rent for more than 3 years be transferred so that the benefit of house rent may be derived by the greater number of teachers
	51	24 -	The committee would like to know the latest position in this matter.
	-		IRRIGATION DEPARTMENT (1979-80)
4	61	39	The Committee would like to know the latest position about the construction of bundl from village Chogamma, district Karnal to Kalanaur, District Ambala on river Yamuna
5	61	40	The Committee desired that the information asked f or in this regard be supplied to the Committee immediately.
6 [,]	61	41	The Committee would like to orally examine the representatives of Irrigation Department in this regard in one of its subsequen- meeting.
			AGRICULTURE DEPARTMENT (1981-82
7	8	24	Tne Committee would like to know the latest position in the matter.
			COOPERATION DEPARTMENT (1982-83)
8	5	15 ,	The Committee would like to know the latest position in this regard.
	11-12	32	-do-

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